

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2080
ANSWERED ON:05.08.2003
SURVEY ON BPL CENSUS IN KERALA
VARKALA RADHAKRISHNAN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Centre has recently conducted survey to assess the number of families living below poverty line in the State of Kerala;
- (b) if so, details thereof alongwith the details of the report;
- (c) whether the Central team`s assessment is in variation with the survey data of the State Government;
- (d) if so, details and reason for the difference; and
- (e) the details of parameters used for assessing the BPL population by both the agencies?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI ANNASAHEB M.K. PATIL)

- (a) Yes, Sir.
- (b) The Ministry of Rural Development has advised all the States, including Kerala, to conduct the BPL Census, 2002 for identification of persons living below the poverty line for targetting them under the programmes of the Ministry during the Tenth Five Year Plan. The State Governments and UT Administrations have not yet completed the BPL Census, 2002.
- (c) The Ministry of Rural Development has not constituted any Team for this purpose.
- (d) Question does not arise.
- (e) Thirteen scorable socio-economic parameters, namely, Size of operational holding of land, Type of house, Average availability of normal wear clothing, Food security, Sanitation facilities, Ownership of consumer durables, Literacy status, Status of the household labour force, Means of Livelihood, Status of children, Type of indebtedness, Reasons for migration from household and Preference of assistance, each having scores 0,1,2,3,4 depending on the status of the household are to be used for ranking the rural households.